

- (3) 10 lakhs doses of Cholera vaccines and 50 tonnes of Bleaching Powder supplied to the State Government.
- (4) Norms for purchase of 'Rain Soaked Paddy and Rice' in Cyclone affected areas has been relaxed.
- (5) All public sector undertakings and Nationalised Banks operating in Andhra Pradesh have been requested to adopt affected villages/towns to provide relief to the people.
- (6) 15000 tonnes of phosphatic fertilisers has been additionally allotted.
- (7) Nationalised Banks are taking action for postponement of recovery/rescheduling of loans
- (8) Armed Forces have provided all necessary assistance for rescue and relief operations
- (9) Restoration/repair works are being undertaken by the concerned Departments on priority basis
- (10) Insurance Companies are taking action for expeditious settlement of claims
- (11) Safe drinking water is being supplied through tankers.
- (12) Medical care of the affected people is being ensured.

Employment of SC/ST Candidates in DTC

10258. SHRI JAG PAL SINGH.
SHRI RAM SAGAR (Saidpur).

Will the Minister of SURFACE TRANSPORT be pleased to state

(a) the number of Scheduled Caste and Scheduled Tribe candidates having completed pre-appointment formalities for appointment to the post of conductor in DTC since April, 1986;

(b) the reasons for not giving appointments to them;

(c) whether there is any proposal with Government to re-start kilometer scheme for private buses in DTC; and

(d) if so, the expected time to be taken to finalise the proposal and also for absorption of these candidates?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). Delhi Transport Corporation has intimated that since April 1986, there are four Scheduled Caste candidates who have completed the pre-appointment formality of training for the post of Conductor but have as yet to be offered the posting DTC, by way of advance action for recruitment, gets names from Employment Exchange and after preliminary tests regarding suitability, admits the suitable candidates for training. Those who successfully complete the training are put on the panel for appointment as and when vacancies arise. Due to non-availability of vacancy, no appointment order has been issued to them

(c) There is no such proposal pending with the Government

(d) Does not arise.

[*Translation*]

**Central Potato Research Institute,
Shimla**

10259. SHRI R.S. PRASAD. Will the Minister of AGRICULTURE be pleased to state:

(a) whether Central Potato Research Institute which was established in Patna (Bihar) was shifted to Shimla (Himachal Pradesh) in 1956;

(b) if so, the reasons therefor;

(c) whether the said Institute is again proposed to be shifted from Shimla; and

(d) if so, where and the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) Breeding of new Potato varieties and breeder seed production was not possible at Patna.

(c) and (d). A team of experts appointed by the Indian Council of Agricultural Research to review the performance of the Central Potato Research Institute has recommended the shifting of its headquarters to a suitable location in the main potato growing area in plains. Government has not taken any decision on this recommendations.

[English]

Civic Amenities to Migrants from Jammu and Kashmir

10260. SHRIISHWARCHAUDHARY:
SHRI CHIRANJI LAL
SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether migrants from Kashmir staying at Bapu Dham Community Centre, New Delhi have not been provided with adequate civic amenities;

(b) if so, the facts in this regard and when these uprooted families would be provided these amenities; and

(c) the details of assistance provided to them by Delhi Administration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Kashmiri migrants at Bapu Dham Community Centre are provided with bathroom, toilets, Kitchen Space, and supply of electricity and water.

(c) Delhi Administration provides the migrants following assistance:

(i) One kitchen kit per family

(ii) Dry ration

(iii) Cash relief @ Rs. 125/- per person per month subject to a maximum of Rs. 500/- per family per month.

Root-Wilt Disease in Coconut Trees

10261. SHRI V. KRISHNA RAO:
SHRI C.P. MUDALAGIRI-
YAPPA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the root-wilt disease in the coconut trees has not yet been controlled;

(b) if so, the places especially in Karnataka where the coconut trees are still being affected by this disease; and

(c) the steps taken by Government to check this disease in Karnataka?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No effective remedial measures have